

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:239  
ANSWERED ON:24.02.2010  
IRRIGATION PROJECTS IN GUJARAT  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of major and medium irrigation projects undertaken in Gujarat during the Tenth Plan;
- (b) the details of major irrigation projects proposed to be undertaken in the Eleventh Plan;
- (c) the amount that has been allotted and released for these projects in the Tenth Plan and Eleventh Five Plan, project-wise;
- (d) whether some major projects are delayed due to non-release of funds by the Union Government;
- (e) if so, the reasons therefor; and
- (f) the action taken for timely release of funds to the State Governments?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) Irrigation is a state subject and planning, execution and funding of the irrigation projects is within the purview of the respective State Governments. However as per available information, no new major project was under taken by the Government of Gujarat in the X Plan. Four medium projects, namely Machchhu III, Umargam Lift, Galkund and Chotya were taken up by the Government of Gujarat in X Plan.

(b) 3 major projects, namely Kalpsar, Orsang and Bhatpur are taken up by the Government of Gujarat during XI Plan.

(c) to (f) .As stated in part-(a) above, irrigation is a state subject and funding of irrigation projects is within the purview of the respective state government. No funding has been provided under Accelerated Irrigation Benefits Programme (AIBP) to these projects. However, details of central assistance provided to other projects of Gujarat under the AIBP since inception of AIBP are given in Annex-I.

Central Assistance under AIBP is provided on year to year basis based on AIBP release proposals submitted by the state governments on year to year basis in accordance with AIBP guidelines in force from time to time.